

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

**IA (IBC)/73/GB/2022
In CP ((IB)/20/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Byrnihat Coal Private Ltd. Vs Sharma & Sons Corporation, (OC) & Others
UNDER SECTION	Section 10 of IBC, 2016

For Petitioner (s) : Ms. A. Khaitan, CA for SRA

For Respondent (s) : Mr. Mukesh Sharma, Adv. R-1, 2, & 3

} IA (IBC)/73/GB/2022

ORDER

IA/(IBC)/73/GB/2023

This matter was earlier heard and Reserved for Order. However, while preparing order certain discrepancies were observed in the petition and it was felt necessary to seek clarification from the Applicant more particularly in regard to the undervalued transactions referred to in the Application.

Therefore, the matter is de-reserved and listed again today. Ld. Authorized Representative CA Ms. A. Khaitan appears on behalf of the Applicant. Undertakes to clarify the discrepancies by way of an affidavit within 2 weeks' time. Time granted.

List for further consideration on **13.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)